

Directorate General of Foreign Trade

Udyog Bhawan

DES-V Section

Minutes of NC-V Meeting held on 07.04.2011

The Meeting No. 1/AM12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 7.4.2011 in Room No.213 of DGFT under the Chairmanship of Shri. A. K. Singh, Jt. DGFT. The following officers were present: -

| Sl. No | Name of the representatives & their designations | Department |
|--------|--|----------------|
| 1. | Shri. R. A. Lal, Director | R.O, TC, Noida |
| 2. | Shri. J. D. Giri, Nominee, AEPC | AEPC |
| 3. | Shri Nand Lal, Development Officer | DIPP |
| 4. | Shri. Kuldeep Singh, Asstt. Director | MSME |

(TEXTILES AND LEATHER ITEMS)

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| MEETING NUMBER | : | 1//84-ALC3/2011 MEETING DATE : 7.04.2011 |
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| 1 | Case No.:12/37/81-ALC2/2009 | Party Name: KE-TECHNICAL TEXTILES PVT.LTD. | Meet No/Date:1/84-ALC3/2011 07.04.2011 | Status: Deferred |
| | HQ File :01/81/050/00355/AM10/ | RLA File :02/24/040/00171/AM10/ | Lic.No/Date:0210134925 07.12.2009 | Defer Date: 12.05.2011 |
| | Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 12.05.2011. | | | |

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| Case No.:6/46/84-ALC3/2010 | Party Name: RICHA & CO | Meet No/Date:1/84-ALC3/2011 07.04.2011 | Status: Approved |
| HQ File :01/84/050/00341/AM11 | RLA File :05/24/040/00300/AM11/ | Lic.No/Date:0510278845 07.12.2010 | |
| Decision : The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/03/2011-12/Hosy. /53 dated 07.04.2011 as detailed below: | | | |
| Export item | Export Quantity | Import item | Qty allowed |
| Ladies' Trouser with pocket made of 100% Linen Yarn Dyed Fabric, GSM-178+/-10%. (Style 1B101950) | 10000 Pcs | 100% Linen Yarn Dyed Fabric, GSM-178+/-10%. | 24500 Sq mtrs (@ 2.45 sq. mtrs/pc). |
| The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions. | | | |

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| Case No.:2/46/84-ALC3/2010 | Party Name: RICHA & CO | Meet No/Date:1/84-ALC3/2011 07.04.2011 | Status: Approved |
| HQ File :01/84/050/00337/AM11 | RLA File :05/24/040/00309/AM11 | Lic.No/Date:0510278890 08.12.2010 | |
| Decision : The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/04/2011-12/Hosy. /52 dated 7.04.2011 as detailed below: | | | |
| Export item | Export Quantity | Import item | Qty allowed |
| Ladies' Romper made of 100% Rayon Twill Fabric, GSM-80+/-10%. (Style 3V1505) | 495 Pcs | 100%Rayon Twill Fabric, GSM-80+/-10%. | 1113 Sq mtrs (@ 2.25 sq. mtrs/pc). |
| The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions. | | | |

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| Case No.:3/46/84-ALC3/2010 | Party Name: RICHA & CO | Meet No/Date:1/84-ALC3/2011 07.04.2011 | Status: Approved |
| HQ File :01/84/050/00338/AM11/ | RLA File :05/24/040/00307/AM11/ | Lic.No/Date:0510278879 08.12.2010 | |
| Decision : The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/05/2011-12/Hosy. /52 dated 7.04.2011 as detailed below: | | | |
| Export item | Export Quantity | Import item | Qty allowed |
| Ladies Trouser with pocket made of 100% Linen Dyed Fabric GSM-205+/-10% (Style.1B100089/1B101658) | 20200 Pcs | 100%Linen Dyed Fabric (GSM-205+/-10%) | 48278 sq mtrs (@ 2.39 sq. mtrs/pc). |
| Ladies Trouser with pocket made of 100% Linen Dyed Fabric GSM-245+/-10% (style1B100089/1B1011658) | 20300 Pcs | 100%Linen Dyed Fabric (GSM-245+/-10%) | 48517 sq mtrs (@ 2.39 sq. mtrs/pc). |
| Ladies Trouser with pocket made of 100% Linen Dyed Fabric GSM-295+/-10% (style1bB100089/1B1011658) | 20100 Pcs | 100%Linen Dyed Fabric (GSM-195+/-10%) | 48039 sq mtrs (@ 2.39 sq. mtrs/pc). |
| The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions. | | | |

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| Case No.:1/42/84-ALC3/2010 | Party Name: SUDHAMA HOSIERIES | Meet No/Date:1/84-ALC3/2011 07.04.2011 | Status: Approved |
| HQ File :01/84/050/00288/AM11/ | RLA File :32/24/040/00045/AM11/ | Lic.No/Date:3210046325 10.12.2010 | |

Decision : The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O No. 37(5)/61/2011-12/Hosy. /52 dated 7.04.2011 as detailed below:

| Export item | Export Quantity | Import item | Qty allowed |
|---|-----------------|---|--|
| Boys Pant made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (Style A1-505-1) | 4416 Pcs | 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. | 7242.24 sq mtrs (@ 1.64 sq. mtrs/pc). |
| Girls Jogging Suit made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (Style A1- 910-1) | 470 sets | 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. | 963.5 sq mtrs (@ 2.05 sq. mtrs/set). |
| | | 78.5% Cotton 18.5% Polyester, 3% Spandex Knitted 1X1 Rib Fabric, GSM-420+/-10%. | 7.05 sq mtrs (@ 0.015 sq. mtrs/set). |
| Baby's Jogging Suit made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (Style A1- 915-1) | 1353 sets | 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. | 1840.08 sq mtrs (@ 1.36 sq. mtrs/set). |
| | | 78.5% Cotton 18.5% Polyester, 3% Spandex Knitted 1X1 Rib Fabric, GSM-420+/-10%. | 16.24 sq mtrs (@ 0.012 sq. mtrs/set). |
| Boys Jogging Suit made of 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. (Style A1- 917-1) | 581 sets | 80% Cotton 20% Polyester Knitted Fabric, GSM-300+/-10%. | 1156.19 sq mtr (@ 1.99 sq. mtrs/set). |
| | | 78.5% Cotton 18.5% Polyester, 3% Spandex Knitted 1X1 Rib Fabric, GSM-420+/-10%. | 7.15 sq mtrs (@ 0.0123 sq. mtrs/set). |

The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

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| 6 | Case No.:2/1/84-ALC3/2011 | Party Name: GAURAV INTERNATIONAL | Meet No/Date:1/84-ALC3/2011 07.04.2011 | Status: De ferred |
| | HQ File :01/84/050/00387/AM11/ | RLA File :05/23/040/00318/AM11/ | Lic.No/Date:0510283907 14.02.2011 | Defer Date: 12.5.2011 |
| | Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was therefore decided to await the same and defer the case for re-listing on 12.5.2011. | | | |

| 7 | Case No.:4/50/84-ALC3/2010 | Party Name:RICHA & CO | Meet No/Date:1/84-ALC3/2011 07.04.2011 | Status: Approved | | | | | | | | | |
|-------|---|---------------------------------|---|-------------------------|-------|-------------|-------------|-------------|--------------|---|---|----------|---|
| | HQ File :01/84/050/00369/AM11/ | RLA File :05/24/040/00399/AM11/ | Lic.No/Date:0510284819 01.03.2011 | | | | | | | | | | |
| | <p>Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -</p> <table border="1"> <thead> <tr> <th>S. No</th><th>Export Item</th><th>Export Qty.</th><th>Import item</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>1</td><td>Girls Dress Made of 74% Rayon 26% Polyester Dyed Woven Fabric, GSM 93(+/-10%), Style No.GDR22</td><td>8400 Pcs</td><td>74% Rayon 26% Polyester Dyed Woven Fabric (SQM 12348.00 (GSM 93/+- 10%)</td><td>1367.10 Kgs.</td></tr> </tbody> </table> <p>The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.</p> | | | | S. No | Export Item | Export Qty. | Import item | Qty. allowed | 1 | Girls Dress Made of 74% Rayon 26% Polyester Dyed Woven Fabric, GSM 93(+/-10%), Style No.GDR22 | 8400 Pcs | 74% Rayon 26% Polyester Dyed Woven Fabric (SQM 12348.00 (GSM 93/+- 10%) |
| S. No | Export Item | Export Qty. | Import item | Qty. allowed | | | | | | | | | |
| 1 | Girls Dress Made of 74% Rayon 26% Polyester Dyed Woven Fabric, GSM 93(+/-10%), Style No.GDR22 | 8400 Pcs | 74% Rayon 26% Polyester Dyed Woven Fabric (SQM 12348.00 (GSM 93/+- 10%) | 1367.10 Kgs. | | | | | | | | | |

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| Case No.:3/1/84-ALC3/2011 | Party Name: ORIENT FASHION | Meet No/Date:1/84-ALC3/2011 | Status: Approved |
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| 8 | | EXPORTS(INDIA) PVT.LTD. | 07.04.2011 | |
| | HQ File :01/84/050/00388/AM11/ | RLA File :05/24/040/00433/AM11/ | Lic.No/Date:0510286527 21.03.2011 | |

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

| Export Item | Export Qty. | Import Item Name. | Qty allowed |
|---|----------------|---|-----------------|
| STYLE No : 849402 / 843415 INFANT DRESS IN 100% POLYESTER SOLID DYED WOVEN FABRIC. GSM : 130 + / - 10% (Variation) with INDEGENIOUS DIAPER / LINING. 100% POLYESTER SOLID DYED WOVEN FABRIC. | 7400 Number | 100% POLYESTER SOLID DYED WOVEN FABRICS. GSM : 130 + / - 10% (Variation) | 9446 sq mtrs |
| STYLE No : 847326/861452/853310 GIRLS DRESS IN 100% COTTON 21W CORDUROY PRINTED WOVEN FABRICS. (SHELL) GSM : 145 + / - 10% (Variation) with LINING i.e; 100% POLYESTER WOVEN FABRICS. GSM : 64 + / - 10% (Variation) 100% COTTON 21W CORDUROY PRINTED WOVEN FABRICS. & LINING 100% POLYESTER WOVEN FABRICS. | 4700 Number | 100% COTTON 21W CORDUROY PRINTED WOVEN FABRICS. (SHELL) GSM : 145 + / - 10% (Variation) 100% COTTON 21W CORDUROY PRINTED WOVEN FABRICS. LINING 100% POLYESTER WOVEN FABRICS. GSM : 64 + / - 10% (Variation) | 7784 sq mtrs |
| STYLE No : 849669 GIRLS SKIRTS IN 100% POLYESTER PRINTED WOVEN FABRICS. (SHELL) GSM : 84 + / - 10% (Variation) with LINING i.e; 100% POLYESTER WOVEN FABRIC. GSM : 64 + / - 10% (Variation) 100% POLYESTER PRINTED WOVEN FABRICS. & LINING 100% POLYESTER WOVEN FABRICS. | 7200 Number | 100% POLYESTER PRINTED WOVEN FABRICS. (SHELL) GSM : 84 + / - 10% (Variation) 100% POLYESTER PRINTED WOVEN FABRICS. LINING 100% POLYESTER WOVEN FABRICS. GSM : 64 + / - 10% (Variation) | 7779 sq mtrs |
| | | 100% POLYESTER WOVEN FABRICS. | 4951 sq mtrs |

The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

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| | | | 07.04.2011 | |
| HQ File :01/84/050/00389/AM11/ | RLA File :05/24/040/00432/AM11/ | Lic.No/Date:0510286670 | : | |
| | | 23.03.2011 | | |
| Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: - | | | | |
| S. No | Export Item | Export Qty. | Import item | Qty. allowed |
| 1 | Ladies Top Made of 100% Polyester Dyed Fabric, GSM 85(+/-10%), Style No.V5845M-2 | 116500 Nos. | 100% Polyester Dyed Fabric (GSM 85/ +/- 10%) | 174750 sq. mtrs |
| The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions. | | | | |

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| 10 | Case No.:5/1/84-ALC3/2011 | Party Name: GAURAV INTERNATIONAL | Meet No/Date:1/84-ALC3/2011 07.04.2011 | Status: Deferred |
| | HQ File :01/84/050/00390/AM11/ | RLA File :05/23/040/00334/AM11/ | Lic.No/Date:0510286681 23.03.2011 | Defer Date: 12.5.2011 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was therefore decided to await the same and defer the case for re-listing on 12.5.2011. | | | |

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| 11 | Case No.:1/1/84-ALC3/2011 | Party Name: ASHUTOSH FIBER PVT. LTD. | Meet No/Date:1/84-ALC3/2011 07.04.2011 | Status: deferred |
| | HQ File :01/84/050/00386/AM11/ | RLA File :08/24/040/00380/AM11/ | Lic.No/Date:0810097585 24.03.2011 | Defer Date: 12.5.2011 |
| | Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was therefore decided to await the same and defer the case for re-listing on 12.5.2011. | | | |

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| | Case No.:7/1/84-ALC3/2011 | Party Name:GAURAV INTERNATIONAL | Meet No/Date:1/84-ALC3/2011 07.04.2011 | Status: Approved |
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| 12 | HQ File :01/84/050/00392/AM11 | RLA File :05/23/040/00365/AM11/ | Lic.No/Date:0510286766 24.03.2011 | | | | | | | | | | |
|-------|--|---------------------------------|--|--------------|-------------|--------------|---|---|-----------|--|--------------|--|--|
| | Decision : The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: - | | | | | | | | | | | | |
| | <table border="1"> <thead> <tr> <th>S. No</th><th>Export Item</th><th>Export Qty.</th><th>Import item</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>1</td><td>Ladies Top, Made of 100% Polyester dyed Woven Fabric GSM 52(+/-10%), Style No.853/858302/864730</td><td>2800 Nos.</td><td>100% Polyester dyed Woven Fabric GSM 52(+/-10%),</td><td>3976 mtrs sq</td></tr> </tbody> </table> | S. No | Export Item | Export Qty. | Import item | Qty. allowed | 1 | Ladies Top, Made of 100% Polyester dyed Woven Fabric GSM 52(+/-10%), Style No.853/858302/864730 | 2800 Nos. | 100% Polyester dyed Woven Fabric GSM 52(+/-10%), | 3976 mtrs sq | <p>The GSM of fabric used in the export products should conform with the GSM of fabric imported within the variation of +/-10%. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.</p> | |
| S. No | Export Item | Export Qty. | Import item | Qty. allowed | | | | | | | | | |
| 1 | Ladies Top, Made of 100% Polyester dyed Woven Fabric GSM 52(+/-10%), Style No.853/858302/864730 | 2800 Nos. | 100% Polyester dyed Woven Fabric GSM 52(+/-10%), | 3976 mtrs sq | | | | | | | | | |

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| 13 | Case No.:6/1/84-ALC3/2011 | Party Name: SRF LIMITED | Meet No/Date:1/84-ALC3/2011 07.04.2011 | Status: Deferred |
| | HQ File :01/84/050/00391/AM11/ | RLA File :04/24/040/00306/AM11/ | Lic.No/Date:0410123005 29.03.2011 | Defer Date: 12.5.2011 |
| | Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC(MSME). It was therefore decided to await the same and defer the case for re-listing on 12.5.2011. | | | |

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| Case No 14 | M/s Ashima Dyecot Limited, Ahmedabad |
| NC No.1/AM12 | Part F.No.01/84/162/420/AM11/DES-V |
| Dated 7.4.2011 | Ratification of input output norms in respect of advance authorization No.0810071809 dated 12.5.20090 |
| Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting and it has been decided to ratify the Advance Authorization issued in this case as detailed below:- | |

| S. No | Export Item | Export Qty. | Import item | Qty. allowed |
|--|------------------------------------|-------------|-------------------------|--------------|
| 1 | Cotton bleached fabrics with lycra | 2386.58 Kgs | Grey cotton fabric | 2505 Kgs. |
| | | | Optical whitening agent | 11.93 Kgs. |
| | | | Silicon Emulsion | 23.87 Kgs. |
| The R.A shall be advised to take necessary action subject to compliance of other usual conditions. | | | | |

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| Case No 15 | M/s Paramount Textiles Mills Limited |
| NC No.1/AM12 | F.No.01/84/162/473/AM11/DES-V |
| Dated 7.4.2011 | Ratification of input output norms in respect of advance authorization No. 3510024718 dated 23,.9.2008 |

Decision: The Committee considered the case as per agenda along with other relevant papers and after deliberation in consultation with the representatives of technical authorities present in meeting observed that when the fabric is made out of Cotton, Polyester and Viscose, then the same cannot be classified as Grey Cotton fabric. Hence, Committee was constrained to reject the case.

RLA may take suitable consequential action accordingly.

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| Case No 16 | M/s Hounter Doughlas India Pvt. Ltd., Mumbai |
| NC No.1/AM12 | F.No.01/84/50/144/am11DES-V |
| Dated 7.4.2011 | Ratification of input output norms in respect of advance authorization No. 0310582418 dated 7.7.2001 |

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was therefore decided to await the same and defer the case for re-listing on 12.5.2011.

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| Case No 17 | M/s Jiwanram Sheoduttarai Industries Pvt. Ltd., Kolkata |
| NC No.1/AM12 | F.No.01/84/50/167/am11DES-V |
| Dated 7.4.2011 | Ratification of input output norms in respect of advance authorization No. 0210147943 dated 15.9.2010 |
| Decision: The Committee considered the case as per agenda alongwith other relevant | |

papers and observed that the case is under examination of DIPP. It was therefore decided to await the same and defer the case for re-listing on 12.5.2011.

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| Case No. 18 | Reference received from PC-IV (B) in respect of M/s Munib Overseas Corporation, Kanpur |
| NC No.1/AM12 | F.No.01/84/162/196/AM11/DES-V |
| Dated 7.4.2011 | Clarification as to whether the export product' cotton check sheet. Cotton check pad, cotton traveling boot, cotton winter rug and cotton leg protector are covered under DEPB rate schedule at S. No. 72 and articles made of supreme halter made of polypropylene are covered under DEPB rate schedule at S.No. 13 and P.P tapes with U.V stabilization 2% by weight plain/fabricated (a) P/P poly pad (b) poly traveling boot is covered under DEPB entry S.No. 40 of export product group 'plastics'. |

Decision: The Committee considered the case as per agenda along with other relevant papers and heard Shri. M. Najmi, Partner in the firm, who appeared for personal hearing in this case. Shri M Nazmi was asked to submit any documentary proof showing how their products fall under made-ups category. It was therefore decided to await the same and defer the case for re-listing on 12.05.2011.

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